

lism has a very special place because it is spread all over—in fact more spread over than other language newspapers, apart from Hindi and English. I had the occasion to meet the Urdu journalists the other day and I was able to convince them that the problems faced by small newspapers will be shared by them in common. There will be no problem as far as Urdu journals themselves are concerned and I said that I would see to it that there was no problem if only on the basis that it was an Urdu journal. If there is any difficulty you can tell me and I shall see that it is solved.

News-Report Regarding sophisticated wireless Transmitters found in Madanpur Khadar in Mehrauli, Delhi.

*397. SHRI SAWAISINGH SISO-DIA: †

SHRI MAHENDRA BAHADUR SINGH:

SHRI PRAKASH MEHROTRA:

SHRIMATI LAKSHMI

KUMARI CHUNDAWAT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news report which appeared in the Times of India of 9th July, 1977 to the effect that two foreign made sophisticated wireless transmitters were found in Madanpur Khadar in Mehrauli (Delhi); and

(b) if so, what are the details in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) and (b) Two wireless equipments consisting of a short wave transmitter and a receiver were found in a field in village Madanpur Khadar on 8th July, 1977 when it was being ploughed. The Equipment have been seized by the Police, and further enquiries

†The question was actually asked on the floor of the House by Shri Sawaisingh Sisodia.

regarding their technical assessment and the circumstances under which they came to be placed in this field are in progress.

श्री सवाई सिंह सिसोदिया : श्रीमन्, यह जो विदेशी आधुनिक वायरलेस ट्रांसमीटर मिले हैं, इनकी जांच के बाद, क्या गवर्नमेंट के सामने यह सूचना आई है कि यह किस मुल्क के, किस फारेन कन्ट्री के बने हुए हैं और इसके सम्बन्ध में किन-किन व्यक्तियों के खिलाफ कार्यवाही की जा रही है और अभी तक जो कार्यवाही की गई है उसके अनुसार कौन दोषी पाया गया है और उनके विरुद्ध क्या एक्शन लेने का शासन का विचार है ?

श्री चरण सिंह : सभापति महोदय, इस मामले की तहकीकात हो रही है। आर्मी सिगनल्स के पास, सिगनल कोर के पास ये दोनों इक्युपमेंट भेज दिये गये हैं, ट्रांसमीटर भी और रिसेवर भी। उन पर कोई इस तरह का एनग्रेविंग नहीं है, जिससे यह जाहिर होता हो कि यह किस मुल्क का बना है, इन्डोचीनस है या किसी दूसरे देश का बना हुआ है। जो किसान इस खेत का मालिक है, वह ट्रैक्टर से खेत को जोत रहा था, तो उसका ट्रैक्टर किसी चीज पर अटका। उसने सोचा कि पत्थर कोई अड़ा है। लेकिन जब खोदा गया तो दो बक्सों के अन्दर ये इक्युपमेंट पाये गये। पुलिस इसकी तहकीकात कर रही है। गवर्नमेंट इसको एक मामूली बात नहीं समझती है। इसलिये इसके बाबत जितना हो सकता है, पूरी तत्परता के साथ और जितना भी विशेष ज्ञान हमारे आफिसरों के डिसपोजल पर है, उसका प्रयोग करके तहकीकात की जा रही है। अभी तक हम किसी नतीजे पर नहीं पहुंच पाये हैं।

श्री सवाई सिंह सिसोदिया : जिस हाल में ये चीजें पाई गई हैं उनको प्रथम दृष्टि से देखने से क्या ऐसा कोई अनुमान लगता है कि

ये चालू हालत में थे या नहीं थे। ये कितने पुराने हैं, उनकी क्या स्थिति है? प्रथम दृष्टि से, प्रीमिया फेसी केस किस तरह का आपको मालूम हुआ है?

श्री चरण सिंह : सभापति महोदय, इस बारे में कुछ भी कहना मुश्किल है। यह बात जरूर है कि वह पूरी तरह से फिटेड थे और ऐसा लगता है कि वर्किंग कन्डीशन में थे। एक्सेसरीज भी और रिपेयरिंग का और सामान भी, जो कि ट्रांसमीटर और रिसीवर को चलाने के लिये जरूरी होता है, वह छोटे छोटे दो बक्सों पर एक बड़े बक्स के अन्दर रखा हुआ था। लेकिन वाकई क्या वह वर्किंग आर्डर में थे, यह नहीं कहा जा सकता है।

Reorganisation of the CBI

*398. **SHRI BIPINPAL DAS:**
SHRI VITHAL GADGIL;
SHRI MULKA GOVINDA
REDDY;
SHRI DEVENDRA NATH
DWIVEDI:

Will the Minister of HOME AFFAIRS be pleased to state whether there is any proposal under Government's consideration to re-organize and restructure the Central Bureau of Investigation?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): A number of additional posts have been sanctioned recently with a view to strengthening the C.B.I. Such other measures, by way of its re-organisation and further augmentation of its resources, as are considered necessary from time to time will continue to be taken in order to make the C.B.I. an effective instrument for combating corruption, and to enable it to cope with the pressures of work and the demands for its services.

MR. CHAIRMAN: The question Hour is over.

†The question was actually asked on the floor of the House by Shri Bipinpal Das.

SHORT NOTICE QUESTION AND ANSWER

Discontentment in BHEL over appointments

5. **SHRI M. KADERSHAH:** Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that some Directors were appointed in the Bharat Heavy Electricals Ltd., Bhopal superseding a number of senior officers during the period from June, 1975 to January, 1977;

(b) whether it is also a fact that as a result thereof a General Manager in BHEL resigned his job; and

(c) whether Government propose to conduct an enquiry into the affairs of BHEL with a view to rectifying the injustice done in the matter of appointment of senior personnel in the undertakings?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES):

(a) No, Sir. Directors are appointed for entire BHEL and not for Bhopal unit alone.

(b) No, Sir.

(c) Does not arise.

SHRI M. KEDERSHAH: Sir, is it a fact that one Dr. Saran was appointed in BHEL on a contract basis? If so, what are his educational qualifications and what are the grounds on which his selection was made and what is his present charge in BHEL? I should also like to know whether it is also a fact that Mr. Balakrishnan and Mr. Padmanabhan, Senior Executives in BHEL, had to be shifted in order to accommodate Dr. Saran and finally superseded.

SHRI GEORGE FERNANDES: Sir, we have one Dr. H. N. Saran, who is now the Director of Engineering in BHEL. His appointment was made following a decision taken by the BHEL Board to have a new post of Director of Engineering. But the